

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
REWARD REAL ESTATE COMPANY LIMITED OPERATING AT 1ST FLOOR, KAMTH
INDUSTRIAL ESTATE, 396, VEER SAVARKAR MARG, OPP, SIDDHI VINAYAK
TEMPLE, PRABHADEVI MUMBAI-400025

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Reward Real Estate Company Limited CIN No U51909MH2004PLC144099 PAN No AACCR8340K
2.	Address of the registered office	1st Floor, Kamth Industrial Estate, 396, Veer Savarkar Marg, Opp Siddhi Vinayak Temple, Prabhadevi Mumbai-400025IN
3.	URL of website	No Web site of CD
4.	Details of place where majority of fixed assets are located	1st Floor, Kamth Industrial Estate, 396, Veer Savarkar Marg, Opp Siddhi Vinayak Temple, Prabhadevi Mumbai-400025IN
5.	Installed capacity of main products/ services	Cannot be defined.
6.	Quantity and value of main products/ services sold in last financial year	Financial Year 2022-23(Audited) Quantity- Not Applicable – Total Revenue Rs Rs 3305.96 Lakhs.
7.	Number of employees/ workmen	NIL as on CIRP date
8.	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Can be obtained by mailing at cirp.rewardrealestate@gmail.com
9.	Eligibility for resolution applicant under section 25 (2) (h) of the code is available at URL	Can be obtained by mailing at cirp.rewardrealestate@gmail.com
10.	Last date for receipt of expression of interest	20/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	01/03/2024
12.	Last date for submission of Objections to the Provisional list	06/03/2024
13.	Date of issue of Final list of Prospective resolution Applicants Matrix and request for resolution Plans to Prospective Resolution Applicants.	16/03/2024
14.	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants.	21/03/2024
15.	Last date for submission of Resolution Plan	20/04/2024
16.	Process email id to submit Expression of Resolution Plan	cirp.rewardrealestate@gmail.com



Modilal Pamecha

Date 05/02/2024
Place: Mumbai

Modilal Pamecha
Resolution Professional of
Reward Real Estate Company Limited
IBBI/PA-001/IP-P01231/2018-2019/12127

AFA Valid Till 25/09/2024, C-802 Padmarag , JB Nagar Andheri East Mumbai 59